9576. SHRI RAM DHAN: SHRI BALWANT SINGH RAMOOWALIA: SHRIMATI BASAVARAJES-WARI:

Will the **Minister** of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian Peace Keeping Force in Sri Lanka have found proofs of Pakistani hand in the recent outbreak of riots in Sri Lanka:
- (b) if so, whether the matter was discussed with Pakistan in the light of these proofs;
- (c) if so, when and where such discussion was held; and
 - (d) the outcome of this discussion?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The IPKF have found evidence that some elements, who were involved in recent communal clashes in the Eastern Province, had been trained in Pakistan.

- (b) No, Sir.
- (c) and (d). Do not arise.

[Translation]

Hiring of Cars for Escort Duties with VVIPs.

9577. SHRI VILAS MUTTEMWAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether due to shortage of cars in the security department of Delhi Police, cars are hired everyday for security personnel deputed on the security of VVIPs;
- (b) if so, the average number of cars required everyday and the amount of hire charges being paid;

- (c) the amount which would have to be incurred for purchasing the required number of cars; and
- (d) the reasons for which Government are not purchasing its own cars?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTA-MANI PANIGRAHI): (a) Yes, Sir.

- (b) On an average 50 to 60 cars are hired everyday. An amount of about Rs. 70 lakhs was spent during 1987-88 as hire charges.
- (c) For the purchase of 50 Ambassador cars, an amount of Rs. 47.5 lakhs would be required. In addition, about Rs. 48 lakhs would be required as operational costs.
- (d) It is hoped that in the coming years the pressure of arranging VIP security will decline.

[English]

Recommendations made by Working Groups on Tribal Development for Sixth and Seventh Plan

9578. SHRI BHADRESWAR TANTI: Will the Minister of WELFARE be pleased to state:

- (a) whether any recommendations were made by the Working Group on Tribal Development for Seventh Five Year Plan concerning different aspects of tribal development; if so, the details thereof; and
- (b) how the recommendations made are different than that of the recommendations made by the Working Group on tribal development for Sixth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir. The Working Group has made several recommendations pertaining to Tribal Sub-Plan strategy, planning process in tribal areas, quantification of funds for Tribal Sub-Plan, implementation of family-oriented and poverty eradication programmes for Scheduled Tribes,